Annexure -2

Name of the corporate debtor: Supreme & Company Private Limited; Date of commencement of CIRP: 05-06-2024; List of creditors as on: 17-07-2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

	Name of creditor	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of		Remarks, if any
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set- off		claim under verification	
1	Gajendra Mercantiles Pvt Ltd	12-06-2024	₹ 11,94,83,519.00	₹ 11,94,83,519.00	unsecured Loan	Not Known	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
	Total		11,94,83,519.00	11,94,83,519.00					₹ 0.00	₹ 0.00	0.00	₹ 0.00	

Note: As the books & accounts are not availble. Hence the claims are provisinally admitted based on the proof of claims submitted by the claimants.